

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3431/2018

SHRI PARESHBHAI AMRUTLAL PATEL & ORS. Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ANR. Respondent(s)

Date : 12-02-2019 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Niranjana Singh, AOR

For Respondent(s)

Ms.Parul Luthra,Adv.
Ms. Hemantika Wahi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete qua respondent No.2 but no one has entered appearance on his behalf.

Respondent No.1 is granted four weeks' time, to file counter affidavit.

Matter be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

AVANI PAL SINGH
Registrar

SB